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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 26/252/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2017**

Name of the Company:

Ayush Gupta
(Dakha Polymers Pvt Ltd)
V/s.
Registrar of Companies, Gwalior

Section of the Companies Act:

Section 252 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	VIJAYESH ATRE	ADVOCATE	Appellant	
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2.

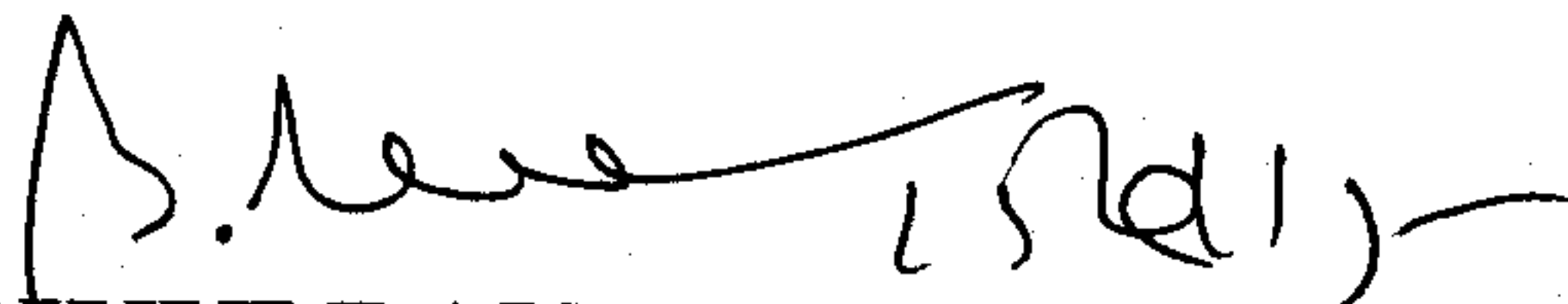
ORDER

Learned Advocate Mr. Vijayesh Atre present for Appellant. None present for ROC.

Proof of service of notice on ROC filed.

Notice served on ROC on 04.09.2017.

For objections, if any, list the matter on 06.10.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 15th day of September, 2017.